- (d) No, Sir. Adequate publicity was given through advertisement published in local news papers. 4216 retired railway beneficiaries have registered for the Smart Card Scheme till December 2010.
 - (e) At present there is no such proposal under consideration.

New scheme related to safety

†2119. SHRI RAVI SHANKAR PRASAD:

SHRI RAM JETHMALANI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Railways plan to spend Rs. 70,000 crore on a new scheme related to safety;
 - (b) if so, the facts in this regard;
 - (c) the outline of the proposed draft of the scheme;
- (d) whether the causes of accidents have been taken into account while formulating the scheme; and
 - (e) if so, the details of causes and the amount proposed to address each such cause?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) No, Sir. No such new scheme related to safety is being planned at present. However, Railways continue to allocate funds for safety related works through its Annual Plans.

(b) to (e) Does not arise.

Project report on bullet train

2120. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has received any project report on bullet train between Ahmedabad-Mumbai-Pune, which speeds up to 350 Km per hour;
 - (b) if so, the details thereof and Government's response thereto; and
- (c) the details of guidelines made for implementation of such ambitious projects in the country?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):
(a) to (c) The Final Report of prefeasibility study for a high speed passenger corridor between Ahmedabad-Mumbai-Pune is under examination by all the stake holders including the State Governments of Maharashtra and Gujarat. After receiving the views of the stakeholders and incorporating the relevant parts in the report, it would be accepted by Ministry of Railways. The outcome of the report will be brought in public domain thereafter.

National High Speed Rail Authority (NHSRA), for planning, standard setting, implementing & monitoring of High Speed Rail projects, is being set up. The necessary action to implement the project will be taken by this Authority.

Misuse of rail travel pass facility

†2121. SHRI GANGA CHARAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government is aware that railway employees along with the retired railway personnel are misusing the facility of rail travel pass by not getting the travel entered in the pass even after travelling many a times on it;
 - (b) the details of the loss in revenue to Government due to this;
- (c) whether Government is taking any action to prevent the misuse of pass and if so, the details thereof; and
- (d) the number of people against whom action has been taken by Government in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):
(a) Few cases of irregular use of the facility of rail travel passes by the railway employees and retired railway personnel, in the form of not getting the travel particulars entered on the passes, have come to notice.

- (b) Considering the volumes of passengers travelling on Indian Railways and the intensive ticket checking, it is estimated that the loss in revenue would be negligible. Due to such improper use of the facility of rail travel passes the loss of revenue to Government is not quantifiable.
- (c) As per Pass Rules, all railway employees are required to sign the pass during the course of their journey. Ticket checking Staff get the same filled up on railway passes by railway employees

[†]Original notice of the question was received in Hindi.